F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 3rd January, 2018

To,

1. The Chief Commissioner of CGST, Central Excise & Customs,
48, Administrative Area, Arera Hills,
Hoshangabad Road, Bhopal (M.P.) - 462011

2. The Chief Commissioner of Customs,
Mumbai Zone.III, Terminal II, Level II,
Chhatrapati Shivaji International Airport,
Sahar, Andheri (East), Mumbai - 99

Subject: Bye-Election to 3PCs and 2 ACs in the States of Rajasthan and West Bengal, 2017 – Appointment of Expenditure Observers. – Reg.

Sirs,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/EEPS/2017/Vol.X/20 dated 2nd January, 2018 (copy enclosed) intimating that the Commission has deployed Shri Tariq Mabood IRS(C&CE):09 (R-22988) and Dr. D.K. Bisen, IRS(C&CE):08 (R-18572) as Expenditure Observer of bye-elections announced by the Commission vide Press Note No. ECI/PN/97/2017 dated 28.12.2017. The deployment details are as under:-

<table>
<thead>
<tr>
<th>Sl.No</th>
<th>No. &amp; Name of PC</th>
<th>State</th>
<th>Name of EO</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>08-Alwar PC</td>
<td>Rajasthan</td>
<td>Tariq Mabood, IRS(C&amp;CE):09</td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td>R-22988</td>
</tr>
<tr>
<td>2</td>
<td>26-Uluberia PC</td>
<td>West Bengal</td>
<td>Dr. D.K. Bisen, IRS(C&amp;CE):08</td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td>R-18572</td>
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</table>

2. Appointment letters of S/ Shri Tariq Mabood and Dr. D.K. Bisen are also enclosed with the request to intimate the officers to reach the assigned PC/Dist.Hq on 15.01.2018.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. as above
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 2nd January, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer.
Dept. of Revenue, Central Board of Excise & Customs.
Room No. 47B, North Block.
New Delhi.
(suansari1967@gmail.com)

Subject: Bye-elections to 3 PC's and 2 ACs in the States of Rajasthan and West Bengal, 2017.
Deployment of Expenditure Observer- Regarding.

Sir,

I am directed to refer to your letter no. C-50/54/2017-Ad.II, dated 8th August, 2017 and 26014/5/2016-Ad. IIA, dated 03.11.2017; and to state that the Commission has deployed Sh. Tariq Mabood, IRS(C&CE):09 (R-22988) and Dr. D. K. Bison, IRS(C&CE):08 (R-18572) as Expenditure Observer of bye-elections announced by the Commission vide as under Press Note no. ECI/PN/97/2017, dated 28.12.2017 (copy enclosed) as under:-

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2. Appointment letters of Sh. Tariq Mabood, IRS(C&CE):09 (R-22988) and Dr. D. K. Bison, IRS(C&CE):08 (R-18572) are being forwarded herewith with the request to intimate the Officers to reach the assigned PC/Dist. Hq. on 15.01.2018.

Yours faithfully,

(AVINASH KUMAR)
SECRETARY

Copy to:-

1. The Chief Electoral Officers of Rajasthan and West Bengal for information and necessary action. (By Speed Post/e-mail)

2. Dr. D. K. Bison, IRS(C&CE):08 (R-18572) with the request to make his visit to the assigned PC/Dist. Hq. on 15.01.2018 and stay put in the constituency as per the visit schedule enclosed herewith. (e-mail id: dadabisen@gmail.com. mob. no. 08989054510) (By e-mail)
3. Sh. Tariq Mabood, IRS(C&CE)-09 (R-22988) with the request to make his visit to the assigned PC/Dist. Hq. on **15.01.2018** and stay put in the constituency as per the visit schedule enclosed herewith. (e-mail id: tariqmabood@gmail.com, mob. no. 09005988888) (By e-mail)

[Signature]

(AVINASH KUMAR)
SECRETARY
ELECTION COMMISSION OF INDIA

Subject: Bye-elections, 2017 - Appointment of Expenditure Observer.

Dear Sir/Madam,

In exercise of the powers conferred on it by Article 324 of the Constitution of India and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints you as its Expenditure Observer for above mentioned elections.

2 You will be Observer in

<table>
<thead>
<tr>
<th>Name of the State</th>
<th>West Bengal</th>
</tr>
</thead>
<tbody>
<tr>
<td>No.&amp; Name of Assembly</td>
<td>176-Uluberia Purba, 177-Uluberia Uttar, 178-Uluberia</td>
</tr>
<tr>
<td>Segments falling in</td>
<td>Dakshin, 179-Shyampur, 180-Bagnan, 181-Amta, 182-Udaynarayanpur</td>
</tr>
<tr>
<td>28-Uluberia Parliamentary Constituency</td>
<td></td>
</tr>
</tbody>
</table>

| Date of Reporting     | You are Allocated in above mentioned Constituency(ies). You are required to report on this duty by 15/01/2019 |

This allocation is subject to change, if the situation so warrants. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, you will be deemed to be on deputation to the Election Commission during the period you are working as Observer. You will be subject to the control, superintendence and discipline of the Election Commission.

As Observer of the Commission, you are entitled for TA/DA as admissible on tour. You will draw TA/DA from your Ministry/Department/Office. The expenditure will be debitable to the Budget grant of your Ministry/Department/Office. You are also entitled to travel by air by any scheduled commercial flight of any Airlines. However, whenever you travel by train, it shall be as per your entitled class.

Request of permission for temporary absence, leave etc. should be taken up by you with the DG (EE) concerned. In all such cases, unless a reply is received in that regard, the permission shall not be deemed to have accorded. All requests for exemption should be routed through your Sponsoring Authority. No exemption requests shall be deemed to have been accepted unless you receive communication in writing from Commission that your exemption requests have been accepted by the Commission.

You must reach the Constituency on the last date for withdrawal of candidates and shall remain in the constituency during the entire campaign period and shall leave the constituency only after the poll/re-poll if any is over. You will submit arrival report immediately after reaching the constituency and 1st and 2nd Report within 24 hrs. of withdrawal of candidates and 3rd Report within twenty four hours of completion of poll/re-poll. You will visit in the district under which the constituency (ies) fall once again on 26th day after the declaration of result of election and stay in the district for 5 clear days to assist the DEO in scrutinizing the statements of accounts of election expenditure submitted by the candidates after the declaration of results. You should be present in the Account Reconciliation Meeting to be convened by the DEO on 26th day after the declaration of results. On completion of your duty as Observer, you will send a final report (Expenditure Observer Report-IV) to the Commission and also intimate this to the Commission directly that you have completed your duty as Observer. Unless specifically required by the Commission to continue on duty as Observer, you shall stand automatically released from the duties of Observer after that date.

You are requested to report to your controlling authority after completion of each visit (1st and 2nd).

You are also directed that no appreciation letter of any kind will be issued to you by the Returning Officer or to any other election related official while you are working as Observer of the Election Commission of India or even later on in the same capacity. If the Observer is of the view that any election related official needs to be appreciated, they should send their proposal to Election Commission giving full reasons. The Observer will not issue any direction regarding transfer of officers etc to the DEO/RO or to any other election related official. In case any deviation in the conduct of officials is noted by the Observer, the same may be brought to the notice of the Commission immediately so that the Commission may take appropriate action on the matter.

Kindly update following Bank Details in the Personal Information Sheet on Observer portal if not yet done. This information is required for transferring honorarium through EFT.

1. Account Holder Name
2. Account No.
3. Bank Name
4. Branch Name
5. IFSC Code

Your user id and password for accessing the Observer portal is your Observer Code as Mentioned above. You should change your password on first login.

The link for Observer Portal is available on http://eci.nic.in or http://Observerseci.nic.in

Yours faithfully,

(NIKHIL KUMAR)
DIRECTOR
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Yours faithfully,

(NIKHIL KUMAR)
DIRECTOR
Bye-elections to 3 PCs and 2 ACs in Rajasthan and West Bengal, 2017

Schedule of Arrival & Departure for Expenditure Observers

<table>
<thead>
<tr>
<th>Visit</th>
<th>Arrival</th>
<th>Departure</th>
</tr>
</thead>
<tbody>
<tr>
<td>1&lt;sup&gt;st&lt;/sup&gt; Visit</td>
<td>On the last date for withdrawal of candidatures i.e. on 15.01.2018</td>
<td>After the poll i.e. on 29.01.2018</td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>2&lt;sup&gt;nd&lt;/sup&gt; Visit</td>
<td>On 26&lt;sup&gt;th&lt;/sup&gt; day after declaration of result i.e. on 27.02.2018</td>
<td>After 8 clear days of stay i.e. on 06.03.2018</td>
</tr>
</tbody>
</table>